Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

	·									(Amount in $\langle \cdot \rangle$
Sl. No.	Category of creditor	•	y of claims eived	Summary of	claims admitted	Amount of contingent	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	NIL	NA	NIL	NA	NIL	NA	NA	1	NA
2	Unsecured financial creditors belonging to any class of creditors	1	4,47,90,000. 00	1	4,47,90,000.00	NIL	4,47,90,000.00	NA	2	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	NIL	NA	NIL	NA	NIL	NA	NA	4	NA
5	Operational creditors (Workmen)	NIL	NA	NIL	NA	NIL	NA	NA	5	NA
6	Operational creditors (Employees)	NIL	NA	NIL	NA	NIL	NA	NA	6	NA
7	Operational creditors (Government Dues)	1	4,964.00	1	4,964.00	NIL	4,964.00	NA	7	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	7,31,505.00	1	5,23,469.76	2,08,035.24	5,23,469.76	NA	8	NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	NIL	NA	NIL	NA	NIL	NA	NA	9	NA
	Total		4,55,26,469		5,53,18,433.80	2,08,035.24	5,53,18,433.80	NA		NA

Annexure-1- Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of secured financial creditors belonging to any class of creditors- NA

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	d		Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	No.	rece	eived						of	any mutual	of claim	of claim	any	
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	continge	dues, that	not	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	may be set-	admitted	verificati	
			_		admitted		security	guarantee	party?	CoC		off		on	
							interest								
											NA	NA	NA	NA	NA
									_						

Annexure-2

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Details	s of claim adm	itted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
1.	CTA		27.10.20	4,47,90,00	4,47,90,000		NA	NA	100.00	NA	NA	NA	NA	NA
	Appeales		22	0.00	.00	Creditor-								
	Pvt ltd					unsecured								

Annexure – 3- Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim			Details of cl	laim admitte	d		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived								any	claim not	of claim	any
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% voting	continge	mutual	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	share in	nt claim	dues, that		verificati	
			_		admitted		security	guarantee	party?	CoC		may be		on	
							interest					set-off			

Annexure – 4- Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl.	Name of	Identification	Details	of claim		Deta	ils of claim a	dmitted		Amount of	Amount of any	Amount of	Amount of	Remarks, if
No.	creditor	No.	rece	eived						contingent	mutual dues,	claim not	claim under	any
			Date of	Amount	Amount of	Nature of	Amount	Whether	% of voting	claim	that may beset-	admitted	verification	
			receipt	claimed	claim	claim	covered by	related	share in CoC		off			
					admitted		guarantee	party?						

Annexure – 5 Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of operational creditors (Workmen)

(Amount in₹)

Sl.	Name of	Name of	Identificatio	Details	of claim]	Details of	claim adm	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	work	n No.	rec	eived					contingent	any mutual	claim under	claim not	any
	representa	man		Date	Amount	Amount of	Nature	Whether	% voting share	claim	dues, that	verification	admitted	
	tive, if any			of	claimed	claim of related in CoC, if					may be			
				receip		admitted claim party? applicable				set-off				
				t										

Annexure – 6- Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of operational creditors (Employees)

(Amount in₹)

Sl.	Name of	Name	Identification	Details	of claim]	Details of	claim adn	itted	Amount of	Amount of	Amount of	Amount of	Remarks, if
No.	authorised	of	No.	rece	eived					contingent	any mutual	claim under	claim not	any
	representative,	emplo		Date of	Amount	Amount of Nature Whether % of voting			claim	dues, that	verification	admitted		
	if any	yee		receipt	claimed	claim	of	related	share in CoC, if		may be set-			
						admitted	claim	party?	applicable		off			

Annexure – 7
Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of operational creditors (Government dues)

(Amount in₹)

Sl.	Detail	ls of Clai	mant	Details	of claim			Details of cla	im admitted			Amount of	Amount	Amount	Amount of	Remarks, if
No.				rece	ived							contingent	of any	of claim	claim under	any
	Depart	Gover	Identifi	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	receipt	claimed	of claim	claim	covered by	covered by	related	share in		dues,	admitted		
			No.			admitted		security	guarantee	party?	CoC, if		that may			
								interest			applicable		be set-off			
1.	Departm	NCT of		26.10.202	4,964.00	4,964.00	Unsecured	NA	NA	NA	NA	NA	NA	NA	-	NA
	ent of	Delhi		2												
	Trade &															
	Tax															
											_					

Annexure – 8 Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl.	Name	Identification	Details	of claim			Details of c	laim admitted	l		Amount of	Amount	Amount	Amount of	Remarks, if
No.	of	No.	rece	ived								of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	mount Nature Amount Amount Whether % of voting						mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
			_		admitted							that may			
							interest					be set-off			
1.	Enermate		28.10.2022	7,31,505.00	5,23,469.76	Operational	NIL	NIL	NA	NA	2,08,035.24	NA	NA	NA	NA
	Energy														
	Services														
	Pvt. Ltd.														

Annexure – 9- Not Applicable

Name of the corporate debtor: Ovrview Technologies Private Limited; Date of commencement of CIRP: 14.10.2022; List of creditors as on: 31.10.2022

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl.	Name of	Identification	Details	of claim		Γ	etails of claim	admitted		Amount	Amount of	Amount of	Amount	Remarks, if
No.	creditor	No.	rece	eived				of	any mutual	claim not	of claim	any		
			Date of	Amount	Amount	Nature of	Amount	Amount	Whether	continge	dues, that	admitted	under	
			receipt	claimed	of claim	claim	covered by	covered by	related	nt not	may be set-		verificati	
					admitted		security	guarantee	party?	claim	off		on	
							interest							
								_						